Declaration of Assets and Liabilities

		Ye	2020-21	
I, MONT	KUMARI , son/	daughter/wife ofR	AKESH PRASA	<i>ש</i>
aged29	. years, belonging	to STENOURA	PHER AND POI	vote secret
service and presently wo	orking as STENOV	RAPHER, BIH	AR LEUZISLAIV.	ASSEMBLY,
give herein below the de	tails of the assets (im	novable, movable, b	ank balance, etc.) of	
myself, my spouse and d	ependants*:			

370 (10) (210) give myse

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

A. Ag	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
99121	f (1)	Cash	30001-	NIL	NIL	NIL	NIL
9A 21-A9	(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	581 · saving A 1c - 50,000	-		_	_
17/02/21	(iii)	Bonds, Debentures and Shares in companies	NIL			and a second	_
	(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	MIL	-	and the second		
	(v)	Motor Vehicles (details of make, etc.)	MIL			-	i
	(vi)	Jewellery (give details of weight and value)	NIL			_	
	(vii)	Other assets, such as values of claims /	MIL				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	_			
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL			_	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				
(v)	Others (such as interest in property)	MIL	-		_	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		-
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	NIL	MIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any	-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO-DRWPK 1946R	
	(ii) Wealth Tax (Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

GPF/CPF/PRAN No. 110113836370 Gender (M/F) <u>"</u> -Date of Birth 3 0 (DD/MM/YYYY) 0 Class/Group (A/B/C) Cadre STENOURAPHER AND PRIVATE SECRETARY (Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

	signature Moni Kumasi		
	Name of Employee: IMONI KUMARI		
Place: PATNA	Designation: STEMO CORAPHER		
Date: 12-02-2021	Department: BIHAR LECTISLATIVE ASSEMBLY SECRETARIAT, PATNA		

Note:

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Personal Detail

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.